

- (xiii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Bharat Wagon and Engineering Company Limited, for the year 2014-15.

[Placed in Library. *See* No. L.T. 411/16/14]

I. Notifications of the Ministry of Chemicals and Fertilizers

II. Annual Report and Accounts (2012-13) of Rajasthan Drugs and Pharmaceuticals Limited (RDPL) and related papers.

III. Annual Accounts (2012-13) of National Institute of Pharmaceutical Education and research (NIPER), Mohali Guwahati and Kalkata and related paper.

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री निहाल चंद्र) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals), under sub-section (2) of Section 36 of the National Institute of Pharmaceuticals Education and Research Act, 1998:—

- (1) G.S.R. 406, dated the 24th January, 2014, publishing the National Institute of Pharmaceutical Education and Research (Degree of Masters and Doctor of Philosophy) amended Ordinance, 2014.
- (2) G.S.R. 433 (E), dated the 7th July, 2014, publishing the National Institute of Pharmaceutical Education and Research (Amendment) Statutes, 2014.

[Placed in Library. *See* No. L.T. 558/16/14]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: —

- (a) Thirty-fourth Annual Report and Accounts of the Rajasthan Drugs and Pharmaceuticals Limited (RDPL), Jaipur, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 557/16/14]

III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998 :—

- (a) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), S.A.S. Nagar, Mohali, for the year 2012-13, and the Audit Report thereon. [Placed in Library. *See* No. L.T. 556/16/14]
- (b) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Guwahati, for the year 2012-13, and the Audit Report thereon. [Placed in Library. *See* No. L.T. 555/16/14]
- (c) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Kolkata, for the year 2012-13, and the Audit Report thereon.
- (d) Statement each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (c) above.
[Placed in Library. *See* No. L.T. 554/16/14]

Outcome Budgets (2014-15) of the Department of Agriculture Cooperation and Department of Animal Husbandry Dairying and Fisheries

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE; AND THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Outcome Budget, for the year 2014-15, in respect of the Department of Agriculture and Cooperation. [Placed in Library. *See* No. L.T. 396/16/14]
- (ii) Outcome Budget, for the year 2014-15, in respect of the Department of Animal Husbandry, Dairying and Fisheries.
[Placed in Library. *See* No. L.T. 397/16/14]

I. Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

II. Report and Accounts (2012-13) of Food Corporation of India and related papers

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री राव साहेब दादाराव दानवे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumers Affairs, Food and Public Distribution (Department of Food and Public Distribution), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—